

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
RECOMMENDATIONS OF SECOND ARC .

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SHRI GIREESH KUMAR SANGHI

Will the Minister of COAL AND MINES, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether the Administrative Reforms Commission set up in the recent past has submitted its report to Government;
- (b) if so, the major recommendations contained in the report; and
- (c) by when Government proposes to implement the recommendations of the Commission?

ANSWER

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs

(SHRI PRITHVIRAJ CHAVAN)

(a)& (b):The Second Administrative Reforms Commission (ARC) which was constituted on 31.8.2005 has presented the following 15 Reports to the Government:-

- i) Right to Information: Master Key to Good Governance
- ii) Unlocking human capital: Entitlements and Governance – a Case Study
- iii) Crisis Management: From Despair to Hope
- iv) Ethics in Governance
- v) Public Order: Justice for each...Peace for all
- vi) Local Governance
- vii) Capacity Building for Conflict Resolution – Friction to Fusion
- viii) Combating Terrorism ix) Social Capital – A Shared Destiny
- x) Refurbishing of Personnel Administration- Scaling New Heights
- xi) Promoting e-Governance – The Smart Way Forward
- xii) Citizen Centric Administration – The Heart of Governance
- xiii) Organisational structure of Government of India
- xiv) Strengthening Financial Management System
- xv) State and District Administration

The Commission Completed its work on 30.04.2009.

The Reports have been put on this Department's website at www.darpg.nic.in. Copies of the Reports have also been placed in the Parliament Library.

(c)The recommendations contained in the Reports are being processed for consideration and decision by the Government. Out of the above, the 1st, 2nd, 3rd, 4th, and 6th Reports have been considered by the Group of Ministers (GoM) constituted for the purpose and the decision of the Group of Ministers (GoM) are also available on the website cited above. The decisions taken by the Government on the accepted recommendations are at various stages of implementation.